

Two get life imprisonment for killing an old couple

STATESMAN NEWS SERVICE
BARIPADA, 22 APRIL:

The Additional Session Judge , Baripada, Suresh Chandra Pradhan on Saturday sentenced two persons to life imprisonment while acquitting a woman after convicting them in a double murder case dating back to 2014.

The convicts are 60 year old Kisun Marandi and son-in-law Mangal Baskey, 30. Wife of Kisun, Dangi was acquitted. They had killed a 70 year old K Marandi and his wife Ruk-



mani on 31 July 2014 over a land dispute. Kuni Marandi grand-daughter of the deceased had lodged the FIR.

Based on the statements of 16 witnesses and gathering documents, the Court awarded Kisun and his son-in-law life imprisonment and fined each Rs.10,000 in default of which six months of jail.

Parsuram Jayanti observed in Kalahandi

STATESMAN NEWS SERVICE
BHAWANIPATNA, 22 APRIL:

Parsuram Jayanti was held on Saturday at the Balaji temple premises of Bhawanipatna by Kalahandi Brahman Samaj.

A motor cycle rally moved in the town and religious discourses were conducted. Twenty senior citizens (12 male and 3 female) , 10 eminent Karmakanda experts and 2 jyotish experts were felicitated and 5 stitching machines donated to economically weak Brahmin families.

President of the Brahman Samaj Jagannath Mund presided



over the function. Sanjaya Kumar Satpathy vice chancellor of Kalahandi University attended as chief guest and the programme was coordinated by secretary Satyanarayan Mohapatra. The message was to acquire and distribute knowledge and bring about reforms in society.

NCERT panel for study material in Kui & Desia lang



STATESMAN NEWS SERVICE
BHUBANESWAR, 22 APRIL:

The NCERT constituted a committee to prepare study materials in Kui and Desia languages to attract students in remote tribal areas of Odisha.

The committee will collaborate with the Central University of Odisha, Koraput and develop the study materials.

The committee is headed by Prof BK Panda, project director, center of excellence for studies in classical Odia.

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF ARSS INFRASTRUCTURE PROJECTS LIMITED		
Sl. No.	PARTICULARS	DETAILS
1	Name of Corporate Debtor	ARSS INFRASTRUCTURE PROJECTS LIMITED
2	Date of In Corporation of Corporate Debtor	17.05.2000
3	Authority under which Corporate Debtor is Incorporated/ Registered	ROC Cuttack, Odisha
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L14103OR2000PLC006230
5	Address of the registered office and principal office (if any) of corporate debtor	Plot-38, Sector-A, Zone-D, Mancheswar Industrial Estate, Bhubaneswar, Odisha-751010
6	Date of closure of Insolvency Resolution Process	18/04/2023
7	Liquidation Commencement date of Corporate Debtor	18/04/2023
8	Name and registration number of the insolvency professional acting as liquidator	Ms. Payal Agarwal IBBI/PA-001/IP-P-02254/2021-2022/13571
9	Address and e-mail of the liquidator, as registered with the Board	Old College Lane, Nimchouri, Cuttack-753002 Odisha
10	Address and e-mail to be used for correspondence with the liquidator	Old College Lane, Nimchouri, Cuttack-753002, Odisha, Email- liquidator.arss@gmail.com
11	Last date for submission of claims	19/05/2023

Notice is hereby given that the National Company Law Tribunal, Cuttack Bench has ordered the commencement of liquidation of the ARSS Infrastructure Projects Limited on **18th April, 2023** order of liquidation under section 33 of the Code. The stake holders of ARSS Infrastructure Projects Limited are hereby called upon to submit their Claims with proof on or before **19/05/2023** to the liquidator at the address mentioned against **Item No.10**. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator:
Sd/-
Ms. Payal Agarwal

Place: Cuttack
Date: 23.04.2023

यूनियन बैंक ऑफ इंडिया Union Bank of India		Regional Office: Cuttack M-14, Baramunda Housing Board Colony, Bhubaneswar - 751003, Ph.: 0674-2537900		MEGA E-AUCTION SALE NOTICE	
SALE NOTICE FOR SALE OF MOVABLE / IMMOVABLE PROPERTIES					
E-Auction Sale Notice for Sale of movable / Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) / 9(1) of the Security Interest (Enforcement) Rules, 2002					
Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described movable / immovable property mortgaged/ charged to the Secured Creditor, the constructive/ symbolic/ physical possession of which has been taken by the Authorised Officer of Union Bank of India (Secured Creditor) will be sold on "As is Where is", "As is what is" and "Whatever there is" basis on 25.05.2023 between 11.00 AM to 5.00 PM for recovery of outstanding dues to the Union Bank of India from the Borrowers and Guarantors mentioned below. The reserve price and the earnest money deposit is stated in the column respectively.					
Sl. No.	BRANCH / Name & Address of Borrowers / Guarantors / Mortgagees / Co-Applicants / Co-Obligants / Outstanding Dues	Description of Properties to be Auctioned	Reserve Price/ EMD / Bid Increment Amount	Account Details for EMD Submission	
1.	CUTTACK BUXI BAZAR BRANCH. Mob.: 9438123994 / Borrowers: 1) Samita Karmakar, W/o: Sanjoy Karmakar, 2) Sanjoy Karmakar, S/o: Late Ajit Karmakar, Both are At: Flat No.: 3B1, 3rd Floor, Naibadya Enclave, Mahidas Bazar, Kazi Bazar, Chandini Chowk, Cuttack, Odisha / Guarantor: Rahul Karmakar, S/o: Sanjoy Karmakar, At: D No.: 3B1/3, Opp. Mahidas Bazar, Kazi Bazar, Cuttack, Odisha / Outstanding: ₹ 14,81,208/- as on 18.12.2022 with further interest, cost & Expenses	EM of Land & Building Situated at Flat No.:3B1, 3rd Floor, Naibadya Enclave, Mahidas Bazar, Kazi Bazar, P.O.: Chandini Chowk, P.S.: Lalbagh, Cuttack, Odisha, Corresponding to Khata No.: 601/339, Plot No.:1836, Cuttack Town Unit No.: 12 Sultahat, Mahidas Bazar, Cuttack Municipality Ward No.: 11, Cuttack, Odisha, Total Measuring Area: 1100 Sqft. (Super Built Up Area) and 748 Sqft. (Carpet Area), Standing in the name of Sanjoy Karmakar, S/o: Late Ajit Karmakar & Samita Karmakar, W/o: Sanjoy Karmakar, Bounded by East: Utility Space, West: Utility Space, North: Stair Case, Corridor & Mrs. Munmun Karmakar, South: Utility Space	₹57,20,000/- ₹5,72,000/- ₹10,000/-	Account No.: 00871980050000 IFSC Code: UBIN0800872	
2.	CDA BIDANASI BRANCH. Mob.: 8000090330 / 1) M/s. G N Food Processing, Partners: Mr. Gopabandhu Dash & Mr. Nilamani Behera, At: Nuaitala, Via: Badamba, P.O.: Ragadipada, Dist: Cuttack - 754031. 2) Mr. Gopabandhu Dash, S/o: Mr. Gopal Chandra Dash, At/P.O.: Mahulia, P.S./TS: Badamba, Dist: Cuttack - 754031. 3) Mr. Nilamani Behera, S/o: Sadananda Behera, At: Mugagahir, P.O./P.S.: Badamba, Dist: Cuttack - 754031 / Outstanding: ₹ 46,21,911.81 as on 31.03.2023 with further interest, cost & Expenses	Property-1: EM of Land & Building and machinery vide Plot No.: 391, 392, 393, 452, 453, 446, 447, 448, 402, 401, 408, 405, 406, 413, 414, 415 and Khata No.: 196/111 & 196/113, Mouza: Nuaitala, P.S./TS.: Badamba No.: 92, Dist: Cuttack, Odisha, Total Admeasuring Area: Ac 1.510 Dec in the name of Mr. Nilamani Behera, S/o: Sadananda Behera, Bounded by North: Plot No.: 394, 404, 397, 407, 399, 449, 451, South: Plot No.: 390,417,416, 440, 441, 442, 443, 444, 445, 462, East: Plot No.: 455, 454, 461, West: Road, Property-2: EM of Vacant Land having Total Area of 4 Plots Ac. 2.89 Dec. (1,25,888 Sqft) over Plot No.: 470/1022, 474/1023, 475/1021 of Khata No.: 201/173, Mouza: Dhanapally, P.S.: Badamba No.: 125, Tahasil: Badamba No.: 125 & Plot No.: 474/3946 of Khata No.: 710/347, Mouza: Budhapanka, P.S.: Badamba No.: 126, Tahasil: Badamba No.: 126, Dist: Cuttack in the name of Mr. Gopabandhu Dash, S/o: Mr. Gopal Chandra Dash, Bounded by North: As Per Rev Map, South: As Per Rev Map, East: As Per Rev Map, West: Road Over Plot No.: 468 Owners Plot	Property-1: ₹1,02,88,000/- ₹10,28,800/- ₹10,000/- Property-2: ₹36,12,000/- ₹3,61,200/- ₹10,000/-	Account No.: 588601980050000 IFSC Code: UBIN0558869	
Date & Time of Inspection of Properties for intending purchasers: Before 24.05.2023 on any working day during banking hours					
DATE & TIME OF E-AUCTION: 25.05.2023 between 11.00 AM to 5.00 PM					
Last date & Time of EMD submission : On or before the Commencement of E-Auction					
Details of encumbrances if any : NIL					
For registration and login and bidding rules visit https://www.mstcecommerce.com/auctionhome/bapi/index.jsp , www.unionbankofindia.co.in For further detailed any query please contact: Mr. Rishikant Prasad, Mob.: 9769987208					
STATUTORY 30 DAYS SALE NOTICE UNDER RULE 8(6) OF STATUTORY INTEREST (ENFORCEMENT) RULES, 2002					
This May also be treated as notice under Rule 8(6) of Security Interest (Enforcement) Rules, 2002 to the borrower/s and guarantor/s of the said loan about the holding of E-Auction Sale on the above mentioned date.					
Place: Bhubaneswar Date: 21.04.2023				Sd/- Authorized Officer Union Bank of India	

यूनियन बैंक ऑफ इंडिया Union Bank of India		ASSET RECOVERY BRANCH, CUTTACK STATIONED AT - BMC BHABANI ENCLAVE, BLOCK- 4, WING - 3, SAHID NAGAR, BHUBANESWAR- 751007, PH.: 8114789300		MEGA E-AUCTION SALE NOTICE	
APPENDIX - IV - A [See Proviso to rule 8 (6)] Sale Notice for Sale of Immovable Properties					
E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002 .					
Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable properties mortgaged/charged to the Secured Creditor, the Possession of which has been taken by the Authorised Officer of Union Bank of India, ARB Cuttack (Earlier Erstwhile Corporation Bank and Andhra Bank), (Secured Creditor), will be sold on "As is where is" and "As is what is" and "whatever there is" on 11.05.2023 (Date of Sale) for recovery of dues as mentioned hereunder to Union Bank of India from the below mentioned Borrower(s) & Guarantor(s) . The Reserve Price and Earnest Money Deposit are also mentioned hereunder .					
Sl. No.	Name & Address of the Borrowers / Guarantors	Details of the Properties to be Auctioned	Amount Dues	Reserve Price / EMD / Bid Increment	
1.	Borrower/Guarantors: (1) M/s Kalinga Poly Pack Pvt Ltd., Plot No. 2, Industrial Estate, At: Gopalpur Choudwar, P.O.: Chasapada, Cuttack - 754027, (2) Mr Pravakar Mohapatra, S/o: Late Gadadhar Mohapatra, Plot No. 37, Royal Garden, Aiginia, Khandagiri, Bhubaneswar - 751019, (3) Mrs Jolly Rani Mohapatra, W/o: Pravakar Mohapatra, Plot No. 37, Royal Garden, Aiginia, Khandagiri, Bhubaneswar - 751019, (4) Ms Sagarika Mohapatra, D/o: Pravakar Mohapatra, Plot No. 37, Royal Garden, Aiginia, Khandagiri, Bhubaneswar - 751019, (5) Mr Narasingha Purohita, S/o: Gorachand Purohita, At: Gandhinagar, 2nd Lane, Berhampur, Ganjam, Odisha .	Property No.1: EM of Factory land and building over Plot No. 213(P), IDCO Plot No. 2, Khata No. 150, Industrial Area, Gopalpur, Mouza: Gopalpur, Tahasil: Tangi Choudwar, SRO: Jagatpur, Dist: Cuttack, (Land Area of Ac.3.564 dec.), Odisha . Boundaries of the Property: North - IDCO Plot No. 3, South- IDCO Plot No. 7 and 7A, East - IDCO Road, West - IDCO Road . (Bidder has to bear all charges towards transfer of Property / IDCO dues / any other dues thereon)	Rs.4,10,00,000/- Rs.41,00,000/- as on 31.03.2022 + further interest & expenses thereon	Rs.10,000/-	
	Property No.2 : EM of residential land and building over Plot No. 984, Khata No. 58/64, Mouza: Jaradei, Tahasil: Kaniha, SRO - Talcher, Dist - Angul, Odisha, Area-A0.170 dec., in the name of Mrs Jollyrani Mohapatra , Boundaries of the Property: North- NIZ & Kirtan Sahu, South- Kirtan Sahu, East- Road, West- Road .		Rs.74,00,000/- Rs.7,40,000/- Rs.10,000/-		
	Property No.3 : Hypothecation of Plant and Machinery, electrification, furniture and fixtures of packed drinking water unit at Plot No.213(P), Idco Plot No.2, Khata No.150, Industrial Area Gopalpur, Mouza: Gopalpur, Tahasil: Tangi, Choudwar, SRO: Jagatpur .		Rs.2,01,80,000/- Rs.20,18,000/- Rs.10,000/-		
Date of Demand Notice : 01.07.2019 & Date of Possession Notice: 07.06.2022, 18.12.2019 Type of Possession: Property-1 (Physical), Property-2 (Symbolic) & Property-3 (Physical)					
2.	Borrower/Guarantor/Mortgagor/Co-obligant: (1) Mr Biswaranjan Panda, S/o: Adhikari Panda, (2) Mr Manoranjan Panda, S/o: Adhikari Panda, (3) Smt Nalini Panda, D/o: Adhikari Panda, all are resident of Dagrapada Stony Road, Chandini Chowk, Dagrapada, Cuttack-753002 .	Property No. 1: EM of freehold homestead Land & Building belonging Smt Nalini Panda situated at Plot No.94/5121, Khata No.573/117, Mouza: Chandini Chowk, Unit-13, P.S: Lalbagh, Cuttack, Odisha to an extent of Area: Ac0.050 dec., Bounded by: East- Narrow Road, West- Vendor, North- Manorama Das, South- Left by Owner .	Rs.58,65,108.20 as on 31.03.2022 + further interest & expenses thereon	Rs.68,00,000/- Rs.6,80,000/- Rs.10,000/-	
Date of Demand Notice:16.04.2021 & Date of Possession Notice:20.08.2021, Type of Possession: Symbolic					
3.	Borrower/Guarantor/Mortgagor/Co-obligant: (1) M/s Pacific Furnishing House, Represented by Partners, VIM 784, Sailashree Vihar, Bhubaneswar-751016, (2) Mr Lingaraj Jena, S/o: Rabindra Nath Jena, Plot No.31/65, Laxmi Vihar, At/PO.: Patia, Chandrasekharpur, Bhubaneswar-751016, (3) Mr Ramabhanja Sahu, MIG II 15/8, BDA Colony, Chandrasekharpur, Bhubaneswar-751017, (4) Mr Dushman Kumar Panda, S/o: Late Prabhakar Panda, 9/23, MIG-II, BDA, Chandrasekharpur-751016 .	Property No. 1: EM of urban land situated at Plot No.984, Khata No. 58/64, Mouza: measuring Ac.0.045 dec, Plot No.205, Mouza: Patia, PS.: Chandrasekharpur, Tahasil/SRO: Bhubaneswar, Dist: Khurda in the name of Mr Lingaraj Jena , Bounded by: East- 12ft wide road, West- Plot No.786, North- Plot No.784, South- Plot No.787 (Govt Land) .	Rs.50,66,284/- as on 31.07.2022 + further interest & expenses thereon	Rs.57,00,000/- Rs.5,70,000/- Rs.10,000/-	
Date of Demand Notice:09.05.2018 & Date of Possession Notice:08.08.2018, Type of Possession: Physical					
4.	Borrower/Guarantor/Mortgagor/Co-obligant: (1) Mrs Sumitra Dalapati, W/o: Jayram Pangti, At: Hatapada, P.O: Kundali, Via: Semiligiuda, Dist: Koraput, Odisha-764001, (2) Mr Jayaram Pangti, S/o: Masurisanta Pangti, Flat No.9-6-68, 402, Ananad Residency, Sivajipalem, Vishakhapatnam-530017 .	Property No. 1: Em of Flat No.B, Ground Floor, Kamala Bijoy Niwas, Plot No.113/2523/3318, Khata No.1133/3029, Jagamara, Unit-20, Mouza: Bhubaneswar Sahar, SRO: Khandagiri, Dist: Khordha, Odisha .	Rs.34,92,671.45 as on 31.03.2021 + further interest & expenses thereon	Rs.63,00,000/- Rs.6,30,000/- Rs.10,000/-	
Date of Demand Notice: 12.04.2021 & Date of Possession Notice: 22.09.2021, Type of Possession: Symbolic					
5.	Borrower/Guarantor/Mortgagor/Co-obligant: (1) Mr Biswaranjan Ray, At: Plot No.227, Saheed Nagar, Bhubaneswar, Odisha-751007, (2) Sri Debakanta Mohapatra, At: Plot No.3264, Sriam Nagar, Samantapur, Bhubaneswar, Odisha -751002 .	Property No. 1: Em of Residential Flat No.402, Rajkot Enclave, Plot No.N/3 118, Rev Plot No.623/2793, Khata No.1426/728, Nayapalli, Bhubaneswar-751015, Boundaries: East- Plot No.119, West- Plot No.117, North- Road, South- Revenue Plot .	Rs.30,40,415/- as on 11.09.2019 + further interest & expenses thereon	Rs.50,00,000/- Rs.5,00,000/- Rs.10,000/-	
Date of Demand Notice: 11.09.2019 & Date of Possession Notice: 17.02.2020, Type of Possession: Symbolic					
6.	Borrower/Mortgagors/Guarantors/Legalheirs: (1) Mr Satyanarjan Behera, S/o: Late Sri Adhikari Behera, (2) Madhusmita Behera, D/o: Late Sri Adhikari Behera, (3) Lipsa Behera, D/o: Late Sri Adhikari Behera, (4) Premalata Behera, W/o: Late Sri Adhikari Behera, (5) Akshay Behera, all are address At: Godipatna Daulatabad, Choudwar, Cuttack-754026 .	Property No.1: EM of Land and Building situated at Mouza: Kapaleswar, PO/PS.: Choudwar Cuttack, Khata No.739 of Plot No.532, Area: A0.31 dec. In the name of Late Adhikari Behera, Bounded by: North- Part of this Land, East- Plot No.530, South- Part of this Land, West- Road By Saler .	Rs.77,74,953/- as on 28.02.2022 + further interest & expenses thereon	Rs.2,91,00,000/- Rs.29,10,000/- Rs.50,000/-	
Date of Demand Notice:22.04.2021 & Date of Possession Notice:01.09.2021, Type of Possession: Symbolic					
7.	Borrower: Mr Nilesh Bhalotia, Prop. of M/s Hanuman Agency, at Plot No.1927/2716, near Patachandi Mandir, (Back side of Nayagarh Women's College), Nayagarh-752069, Guarantors: (1)Mr Biharilal Bhalotia, at Plot No.1512/1014, Main Road, Raja Bagicha, Nayagarh-752069, (2) Mrs Nisha Bhalotia, at Plot No.1927/2716, near Patachandi Mandir, (Back side of Nayagarh Women's College), Nayagarh-752069, (3) Mr Himanshu Sekhar Prusty, At: Khandapada Road, Samanta Marg, Near Old RTO Office, Nayagarh-752069, (4) Mr Subhranshu Sekhar Prusty, At: Khandapada Road, Samanta Marg, Near Old RTO Office, Nayagarh-752069, (5) Mr Nitesh Bhalotia, at Plot No.1512/1014, Main Road, Raja Bagicha, Nayagarh-752069 .	Property No. 1: EM of freehold homestead Land belonging Mr Himanshu Sekhar Prusty & Mr Subhranshu Sekhar Prusty (owner of the property) situated at Khata No.405/310, Plot No.8, Total Area: Ac.0.790 dec., Mouza: Jogipalli, SRO: Nayagarh, Bounded by: North- Plot No.1/1727, South- Plot No.7/2267, East- Plot No.9, West- Govt Land Gochara .	Rs.79,99,699.81 as on 31.05.2022 + further interest & expenses thereon	Rs.37,00,000/- Rs.3,70,000/- Rs.10,000/-	
Date of Demand Notice: 20.12.2019 & Date of Possession Notice: 05.03.2021, Type of Possession: Physical					
8.	Borrower/Guarantor: (1) Mr Kalandi Behera, (2) Mr Subham Behera, (3) Ms. Kanchan Behera, (4) Ms. Rajanandini, (5) Ms. Sulochana Behera, Address: At: Nimpur (Jagatpur), Cuttack, Dist: Cuttack, Odisha-754025 .	All that part and parcel of the property consisting EM of Land and Building of Mouza: Nimpur, Tahasil: Tangi Choudwar, PS: Jagatpur, Cuttack, Khata No.772/2131, Plot No.2869/6641, Area: Ac.0.025 dec., Khata No.772/1620, Plot No.2869/6222, Area: Ac0.03 dec. in the name of Kalandi Behera and Jhuni Behera .	Rs.80,15,645/- as on 28.02.2022 + further interest & expenses thereon	Rs.91,00,000/- Rs.9,10,000/- Rs.10,000/-	

9.	Borrower/Guarantor/Mortgagor/Co-obligant: (1) Mr Anatha Pattanaik, S/o: Late Nakula Sethi, (2) Mrs Padmavati Pattanaik, W/o: Mr Anatha Pattanaik, both are resident of At: Bachharipatna, PO.: Jatni, Dist: Khurda, Odisha- 752050 .	All piece and parcel of the property consisting of Land & Building situated at Plot No.579, Khata No.174, Area: 0.070 dec at Ramachandrapur Bazar, Jatani in the name of Mrs Padmavati Pattanaik , Bounded by: North- Ratan Ray, South- Bhata Krishna Das, East- S K Mohammed, West- Road .	Rs.1,48,49,802.13 as on 31.03.2021 + further interest & expenses thereon	Rs.1,26,10,000/- Rs.12,61,000/- Rs.10,000/-
Date of Demand Notice: 22.04.2021 & Date of Possession Notice:01.09.2021, Type of Possession : Symbolic				
10.	Borrower/Mortgagors/Guarantors/Legalheirs: (1) M/s Mahabali Oil & Flour Pvt Ltd., Birupa Canal Road, Manguli Choudwar, Cuttack-754025, (2) Mr Satyanarjan Behera, S/o: Late Sri Adhikari Behera, (3) Madhusmita Behera, D/o: Late Sri Adhikari Behera, (4) Lipsa Behera, D/o: Late Sri Adhikari Behera, (5) Premalata Behera, W/o: Late Sri Adhikari Behera, all are address At: Godipatna Daulatabad, Choudwar, Cuttack- 754026 .	EM of Land & Building situated at Mouza: Nella, P.O: Harinath, P.S: Tangi Choudwar, Cuttack, Thana No.67, Khata No.107, Plot No.80, Area: A0.26 dec., Khata No.190/86, Plot No.79, Area: A0.39 dec. & Plot No.57, Area: A0.35 dec. in the name of Late Adhikari Behera .	Rs.90,86,197.15 as on 28.02.2022 + further interest & expenses thereon	Rs.2,93,00,000/- Rs.29,30,000/- Rs.50,000/-
Date of Demand Notice: 17.03.2022 & Date of Possession Notice: 25.05.2022, Type of Possession: Symbolic				
11.	Borrower/Guarantor/Mortgagor/Co-obligant: (1) Mr Rajani Kanta Sahani, (2) Mrs Lizi Sahani, both are resident of Tala Sazi, Chauliganj, Cuttack - 753004 .	All that part and Parcel of the property consisting of Land and Building situated at Plot No.577, Khata No.650/478, Unit No.28, Holding No.1013a/31A, Mouza: Cuttack Sadar, Dist: Cuttack to an extent of A0.091 dec. or 3963.96 Sqft in the name of Mr Rajani Kanta Sahani .	Rs.38,24,699/- as on 31.03.2021 + further interest & expenses thereon	Rs.1,05,00,000/- Rs.10,50,000/- Rs.20,000/-
Date of Demand Notice: 12.04.2021 & Date of Possession Notice:27.08.2021, Type of Possession: Symbolic				
12.	Borrower/Guarantor/Mortgagor/Co-obligant: (1) M/s Omm Steel Suppliers, Plot No.1022, Sriam Nagar, Garagar Chhak, Old Town, Bhubaneswar - 751002, (2) Mr Bijan Choudhary, Plot No.333, Budheswari Colony, Opp. Emerald Apartment, Laxmisagar, Bhubaneswar-751006, Dist: Khurda, (3) Mr Abinash Das, Plot No.715/2291, 1st Floor, New Lingaraj Colony, Old Town, Bhubaneswar- 751002, (4) Mr Nilakantha Pattanaik, Village: Kendupalli, G.P. Pathara Chakada, P.S.: Fategarh, Dist: Nayagarh, Odisha .	All that part and Parcel of the property consisting of Land and Building situated at Plot No.1185, Khata No.300, Area: Ac.0.220 dec., Mouza: Kendupalli, PS.: Fategarh, PS No.11, Tahasil: Khandapada, Dist: Nayagarh, Odisha, Kissam: Homestead, held in the name of Mr Nilakantha Pattanaik, S/o: Late Biswanath Pattanaik .	Rs.3,64,68,859/- as on 31.07.2022 + further interest & expenses thereon	Rs.42,00,000/- Rs.4,20,000/- Rs.20,000/-
Date of Demand Notice: 02.01.2018 & Date of Possession Notice:10.04.2018 Type of Possession: Symbolic				
13.	Borrower/Guarantor/Mortgagor/Co-obligant: (1) Mr Panika Bhue, S/o: Raja Bhue, (2) Mrs Tulan Bhue, W/o: Mr Panika Bhue, both are resident of At: Hirapalli, PO.: Chichinda, Via: Sohela, Dist: Bargarh-768033 .	Em of residential Land & Building situated at Khata No.325/919, Plot No.1850/3614, Area: 0.10 dec., Mouza: Sohela, Tahasil: Sohela No.54, Dist: Bargarh in the name of Mr Panika Bhue, S/o: Raja Bhue , Bounded by: North- Land of Vendor, South- Sohela-Barpali Main Road, East- Plot No.2234, West- Property of Sanjeeb Agarwal .	Rs.27,20,709/- as on 31.07.2022 + further interest & expenses thereon	Rs.66,80,000/- Rs.6,70,000/- Rs.20,000/-
Date of Demand Notice:15.04.2021 & Date of Possession Notice:13.09.2021 Type of Possession: Symbolic				
14.	Borrower: M/s Shree Balaji International, Represented by its Partner Shree Anand Kumar Gupta, At/PO: Flat No. 401, 402, Bhagaban Tower, Cuttack Road, Bhubaneswar-751006, Guarantors: (1) Smt Aruna Devi Gupta, At/PO: Flat No. 401, 402, Bhagaban Tower, Cuttack Road, Bhubaneswar-751006, (2) Mr Laxman Lal Mahipal, N-3/87, IRC Village, Nayapalli, Bhubaneswar .	All the part and parcel of the property consisting of residential Flat No. 406 at Plot No. 255 corresponding to hal Plot No. 53, Plot No.: 53/1384, Plot No.: 54 admeasuring Area: 1367 Sqft on 4th Floor of Bhagwan Tower, Cuttack Road, Bhubaneswar-6 in the name of Smt Aruna Devi Gupta , Bounded by: North- Om Prakash Lah, South- Road, East- Shankar Bhuyan, West- Road .	Rs.38,89,141.25 as on 28.02.2023 + further interest & expenses thereon	Rs.49,90,000/- Rs.5,00,000/- Rs.20,000/-
Date of Demand Notice: 28.07.2021 & Date of Possession Notice:12.09.2018 Type of Possession: Symbolic				
15.	Borrower: M/s Mahal Industries, Prop.: Mr S K Matlub Ali, Guarantors: Mrs Raphia Sadnam, W/o: Mr S K Matlub Ali, both are resident of At: Kanheipur, PO: Bharatpur, Via: Tangi, Dist: Cuttack, Odisha-754021 .	All that part and parcel of the		

